

[Print](#)**Defective Case Register from 2025-09-10 to 2025-09-10**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/35842/2025	BISWA PRAKASH DHAL	2025-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
2	D-WP(C)/35832/2025	DURGESH NARAYAN RATH	2025-09-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 28 to 30 not neat.
3	D-WP(C)/36162/2025	SANJIB MOHANTY	2025-09-10	1. Date of Letter under Annexure-11 does not tally with index and para-18 of the petition
4	D-CRLMP/27325/2025	RAMA CHANDRA JENA	2025-09-10	1. Nomenclature not correctly furnished in V.nama. 2. Date of FIR not correctly furnished in Synopsis and para no.1. 3. HBAWF fee Rs.50/- to be paid. 4. Description of documents in Paragraph no.4 not correctly furnished of the petition.
5	D-CRLMP/27440/2025	ASHIS KUMAR MISHRA	2025-09-10	1. Date chart not filed. 2..Petition not correctly addressed to Honorable Court
6	D-ABLAPL/27598/2025	SWAGAT KUMAR SAHU	2025-09-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. SL.NOS. OF PARAGRAPHS NOT CORRECT IN DECLARATION.
7	D-WP(C)/36116/2025	BISWARANJAN DALAI	2025-09-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not tally with cause title and affidavit.Serial no-4 in the affidavit not correctly furnished.
8	D-CRLMC/27254/2025	KEDAR CHANDRA SARANGI	2025-09-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.As per cause title, name of the petitioners not furnished in V.nama.2. C.Copy of F.I.R.to be filed.
9	D-ABLAPL/27472/2025	AJIT CHANDRA MOHAPATRA	2025-09-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. In Index, Page marking not done correctly in respect of FIR copy
10	D-WP(C)/36138/2025	AMITAV MOHANTY	2025-09-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
11	D-CRLMC/27759/2025	SANTOSH KUMAR MAHANTY	2025-09-10	1-COURT FEE IS DEFICIENT. Court fee Rs.6/- to be paid.
12	D-CRLA/27819/2025	ARIJEET MISHRA	2025-09-10	Put up for S.R. after redacting the name of victim-respondent No.2 from the appeal memo

13	D-BLAPL/27761/2025	RABINDRA NATH PRUSTY	2025-09-10	30-OTHER DEFECT (IF ANY) Honble Court not tally with Rejection order and cause title.
14	D-WP(C)/35951/2025	MANAS RANJAN KHATUA	2025-09-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.c.fee Rs.50/- not paid on V.NAMA.
15	D-ABLAPL/27531/2025	ROHIT RANJAN RAY	2025-09-10	1. In affidavit, sl.2 left blank
16	D-MATA/36643/2025	DEVASHIS PANDA	2025-09-10	8-CAUSE TITLE NOT IN ORDER. Vakalatnama properly stamped, Executed and accepted - not correctly executed
17	D-WP(C)/36043/2025	BINAYAK MOHAPATRA	2025-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
18	D-WP(C)/36042/2025	PRASANTA KUMAR SATAPATHY	2025-09-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 24 not neat.
19	D-WP(C)/36090/2025	JYOTI RANJAN KAR	2025-09-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 30 and 31 not neat.
20	D-CRLA/27485/2025	SUSHANTA KUMAR JOSHI	2025-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Being aggrieved para, grounds and good ground certificate not furnished.
21	D-ABLAPL/27522/2025	SURESH KUMAR JENA	2025-09-10	1. page no 8 to 14 not legible 2. Affidavit is not proper/complete 3. Page no 6 of the application not filled.
22	D-WP(C)/36180/2025	NIHAL RATH	2025-09-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration in I.A.
23	D-ABLAPL/27561/2025	SAMIR KUMAR BEHERA	2025-09-10	1.Occupation of the petitioner/deponent not mentioned in affidavit. 2.Annexure-1 not mentioned at page-6. 3..Subject Code incorrectly Mentioned
24	D-WP(C)/36318/2025	SUSANTA KUMAR BARAL	2025-09-10	.Receipt Showing Serv.copy To cg not Filed.
25	D-CRLMC/27824/2025	PRIYANKA MOHAPATRA	2025-09-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) C.COPY NOT FILED.
26	D-WP(C)/35941/2025	RABI NARAYAN BEHERA	2025-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

27	D-WP(C)/35974/2025	HARMOHAN DHAN	2025-09-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Age of the deponent on affidavit does not tally with cause title.2. Page nos.16 and 101 not neat and legible.
28	D-WP(C)/35960/2025	CHITRASEN PARIDA	2025-09-10	30-OTHER DEFECT (IF ANY) AS PER INDEX ANNEX.5, NOT MENTIONED IN THE PETITION
29	D-WP(C)/35754/2025	ASMIYA RANJAN MAJHI	2025-09-10	Anx-2 not mentioned in the body of the petition.2.Name of the father of the petitioner wrongly mentioned in cause title.
30	D-WP(C)/35785/2025	BHAGABAN BEHERA	2025-09-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) Annex-9 not tally with petition copy and Index.Page marking not proper.Name of the Adv not mentioned capital letter in the v.nama.Serial no 5 in the I.A of the affidavit not correctly mentioned.
31	D-CRLMC/27236/2025	SARAT KUMAR JENA	2025-09-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.2.paragraph no.not correctly furnished in the petition.3. C.Copy of F.I.R. and Charge sheet not filed.
32	D-BLAPL/27597/2025	AMULYA RATNA PANDA	2025-09-10	Spl Case no not tally with cause title and Rejection order.
33	D-WP(C)/36391/2025	BAIJAYANTI MOHANTY	2025-09-10	Date of annexure-1 not correct in para-1.Page no. 12 not completely scanned.
34	D-MATA/36644/2025	DEVASHIS PANDA	2025-09-10	8-CAUSE TITLE NOT IN ORDER. Vakalatnama properly stamped, Executed and accepted - not correctly executed 2.good ground not furnished
35	D-TRPCRL/27588/2025	MANORANJAN MUDULI	2025-09-10	.Subject Code incorrectly Mentioned
36	D-BLAPL/27447/2025	SATYAJIT MOHAPATRA (2)	2025-09-10	Page no. 12 not legible.
37	D-ABLAPL/27753/2025	BAIJAYANTI MOHANTY	2025-09-10	30-OTHER DEFECT (IF ANY) Dtd.22-7-2024NBW.was passed against the petitioner mentioned in the date chart, but not found in the petition.
38	D-WP(C)/35826/2025	ABHISHEK DASH	2025-09-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
39	D-ABLAPL/27473/2025	MANOJ KUMAR MALLICK	2025-09-10	1. Items in the Index not properly Serial Numbered. 2. Marking of Index, Synopsis and

				Date Chart as page 6,7 and 8 be erased. 3. In para 3 Annexure No. not indicated. 4. Age of the Petitioners not mentioned in the Vakalatanama
40	D-WP(C)/35965/2025	SHIBANI SAMARPITA OJHA	2025-09-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no. not correctly furnished on declaration.2.Page no.15 not neat and legible.
41	D-ABLAPL/27671/2025	SUSANTA KUMAR LENKA	2025-09-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.7 not neat.
42	D-ABLAPL/27584/2025	DIBYA PRAKASH MISHRA	2025-09-10	1-COURT FEE IS DEFICIENT. Rs.6.00 to be paid.
43	D-WP(C)/36213/2025	RAJA KISHORE SAHOO	2025-09-10	Copy of order Dt. 27.02.2027 mentioned in Index (Anx-4) appears to be wrong.
44	D-CONTC/35272/2025	MADHUMITA PANDA	2025-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED PAGE NO.12 OF JUDGEMENT PASSED IN W.P.(C) NO. 32581 OF2023 NOT PAGE MARKED IN THE PETITION. INDEX BE CHANGED ACCORDINGLY.
45	D-CMP/36190/2025	JUDHISTHIR SAHOO	2025-09-10	3-AUTHENTICATION FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
46	D-WP(C)/35917/2025	ASHIS KUMAR MISHRA	2025-09-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 37 not neat.
47	D-WP(C)/36074/2025	ANIMA KUMARI DEI	2025-09-10	30-OTHER DEFECT (IF ANY) Synopsis and date chart not mentioned in the Index.
48	D-MACA/36065/2025	SUBRAT SATPATHY	2025-09-10	Period of Delay 254 days 2. under taking for oriya annexure not furnished, statutory deposit not made
49	D-CMP/36227/2025	DWARIKA PRASAD MOHANTY	2025-09-10	30-OTHER DEFECT (IF ANY) Page No-20 repeated twice be corrected.
50	D-CRLMC/27246/2025	BIJAYA KUMAR RAGADA	2025-09-10	1. C.Copy of F.I.R. to be filed.
51	D-WP(C)/35668/2025	BIRAJA PRASANNA DAS	2025-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
52	D-CRLMC/26986/2025	BIKRAM KESHARI BAL	2025-09-10	31-As per standing order the details of victim/informant shall not be mentioned in the

				petition. 1. Put up for SR after removal of defect.
53	D-BLAPL/27566/2025	JUGALA KISHORE PANDA	2025-09-10	1. Attested Annexure -4 not filled.
54	D-CRLREV/27537/2025	PRADEEP KUMAR MOHAPATRA	2025-09-10	Receipt showing copy Vigilance copy not served.
55	D-CRLREV/26075/2025	MANOJ KUMAR MOHANTY	2025-09-10	Period of Delay 189 days delay, Limitation petition not filed. 2. Good ground certificate not furnished.
56	D-WP(C)/36057/2025	ANKITA MUKHERJI	2025-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
57	D-WP(C)/36172/2025	LAXMAN PRADHAN	2025-09-10	20-VERNACULAR CERTIFICATE NOT FURNISHED.
58	D-WP(C)/35676/2025		2025-09-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.31 and 32 are not neat.
59	D-MATA/36274/2025	GHANASHYAM NAMTOAR	2025-09-10	Period of Delay 705 days
60	D-ABLAPL/27634/2025	KIRTAN DANG	2025-09-10	1. Name of P.S. mentioned in the Prayer not correct. 2. Annexure 1 page 8 9 and 11 not legible.
61	D-BLAPL/27448/2025	ASHIS KUMAR MISHRA	2025-09-10	Paragraph not properly mentioned in declaration of affidavit.
62	D-WP(C)/36093/2025	JYOTI RANJAN KAR	2025-09-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 30 and 31 not partial neat.
63	D-BLAPL/27711/2025	AMULYA RATNA PANDA	2025-09-10	1. Free copy/ Certified copy of Rejection order not filled.
64	D-CRLMC/27336/2025	SUBHRANSHU BAGARTY	2025-09-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
65	D-ABLAPL/27526/2025	SURESH KUMAR JENA	2025-09-10	1. Page no 9 to 14 not legible
66	D-CRLMC/27118/2025	JIBESH KUMAR PADHIARY	2025-09-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page marking not tally with Index and book mark. Page marking not correctly furnished.
67	D-ABLAPL/27697/2025	SAPAN KUMAR LENKA	2025-09-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 vide annex-1 not neat.D.Fee of O.S.B.C Rs.50/-not paid in the v.nama

68	D-WP(C)/36145/2025	AMITAV TRIPATHY	2025-09-10	This may be registered as W.P.(c) P.I.L.
69	D-CRLREV/27263/2025	KABIRAJ PRADHAN	2025-09-10	1 Put SR after filing of consolidation petition.
70	D-BLAPL/27703/2025	PRAVASH CHANDRA JENA	2025-09-10	1. Page no 11 not legible
71	D-WP(C)/36087/2025	PRASANTA KUMAR MAHALI	2025-09-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Synopsis and date chart not mentioned in the Index.
72	D-BLAPL/27777/2025	BIKRAM CHANDRA GHADEI	2025-09-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Honble Court not tally with cause title and C.Copy of order.
73	D-WP(C)/36005/2025	SASWATI MOHAPATRA	2025-09-10	Sl.no.2 in affidavit appears to be wrong.
74	D-BLAPL/26869/2025	ASHOK DAS	2025-09-10	20-VERNACULAR CERTIFICATE NOT FURNISHED. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Fathers name of the deponent not mentioned in affidavit.
75	D-WP(C)/35962/2025	PRASANNA KUMAR DASH	2025-09-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.20 21 22 23 28 29 and 30 not neat and legible.
76	D-ABLAPL/27683/2025	BYOMAKESH TRIPATHY	2025-09-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Signature of the Executant no-2 not sign in the v.nama as per cause title.
77	D-CRLMC/27099/2025	LAXMAN PRADHAN	2025-09-10	C.copy of FIR not filed.
78	D-BLAPL/27750/2025	RABINDRA NATH PRUSTY	2025-09-10	30-OTHER DEFECT (IF ANY) B.L. no 7658/2025 in ref. certificate not tally with FIR details
79	D-ABLAPL/27527/2025	ARIJEET MISHRA	2025-09-10	1. page no 9 not legible
80	D-CRLMP/27260/2025	AJIT KUMAR SAHOO	2025-09-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS.12 AND 13 NOT LEGIBLE 2. PAGE NO.16 NOT AVAILABLE
81	D-WP(C)/35932/2025	AJAYA KUMAR NAYAK	2025-09-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 21 22 29 and 31 are not neat.
82	D-CONTC/35261/2025	MADHUMITA PANDA	2025-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED
83	D-MATA/36234/2025	UMA CHARAN MISHRA	2025-09-10	Period of Delay 40 days
84	D-CRLMC/21892/2025	SAROJ KUMAR SWAIN	2025-09-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 23-NOMENCLATURE NOT CORRECTLY FURNISHED . This may be registered as CRLMP.
85	D-BLAPL/27555/2025	MAHES DAS	2025-09-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
86	D-WP(C)/35923/2025	BINAYA KUMAR MOHANTY	2025-09-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1. page no.8 not neat. 2.Date of annex.3 not tally with index.
87	D-BLAPL/27492/2025	MANORANJAN KHATUA	2025-09-10	1. Vernacular certificate not furnished. 2. The name of the village mentioned in the cause title does not tally with that of V>Nama.
88	D-WP(C)/35468/2025	BIBHUTI BHUSAN MISHRA	2025-09-10	This may be registered as CRLMP.
89	D-BLAPL/27470/2025	BRAJA KISHOR PANDA	2025-09-10	.Petition not correctly addressed to Honorable Court
90	D-CRLMC/27445/2025	PRASANNA KUMAR PANI	2025-09-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Annexure-3 not properly page marked in Index.2. Paragraph no. not correctly furnished on declaration in the petition and I.A.
91	D-WP(C)/36127/2025	GYANENDRA CHAITANYA	2025-09-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 20 not legible
92	D-BLAPL/27779/2025	SURYAKANTA DWIBEDI	2025-09-10	14-NOT PROPERLY INDEXED.
93	D-WP(C)/36567/2025	BIJAYA KUMAR RAGADA	2025-09-10	.Receipt Showing Serv.copy To cg not Filed.
94	D-CRLMC/27513/2025	SATYASHREE MOHANTY	2025-09-10	30-OTHER DEFECT (IF ANY) 1. Sl. no. 3 not correctly furnished in affidavit.
95	D-WP(C)/36041/2025	KRISHNA CHANDRA SAHU	2025-09-10	1.V>Nama not signed by the petitioner.
96	D-WP(C)/36282/2025	JIBANKANTA PATTANAIAK	2025-09-10	Copy of the representation dated 04.09.2017 mentioned in the para-11 body of the petition appears to be wrong.
97	D-WP(C)/35979/2025	PRATIK DASH	2025-09-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.98 and 141 not neat and legible.2. Age and name of Father of the petitioner not furnished in the cause title.

98	D- CONTC/35256/2025	ADV.	2025-09-10	PAGE NO.11 AND 13 NOT AVAILABLE
99	D-WP(C)/35938/2025	GAGAN BIHARI SINGH	2025-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
100	D-WP(C)/35986/2025	DAYANIDHI MISHRA	2025-09-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.2.Age of the deponent on affidavit not furnished on declaration in I.A.
101	D- ABLAPL/27855/2025	AKSHAYA KUMAR SAHOO	2025-09-10	1.Excise case P.R. No. not properly mentioned in the petition. 2..Name Of The Filing Advocate Not In Capital Letters In The Petition 3..Subject Code incorrectly Mentioned
102	D- CRLREV/27419/2025	BRAHMANANDA TRIPATHY	2025-09-10	Period of Delay 333 days delay, limitation petition not filed.
103	D-WP(C)/36165/2025	SANJIB MOHANTY	2025-09-10	1. Date of Letter under Annexure-11 does not tally with Index and para-18 of the petition.
104	D-WP(C)/35854/2025	DURGESH NARAYAN RATH	2025-09-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 28 29 30 and 34 not neat.
105	D- CRLMC/27795/2025	RABI NARAYAN PANDA	2025-09-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
106	D-WP(C)/36094/2025	JYOTI RANJAN KAR	2025-09-10	Page 25 26 38 not partial neat.
107	D- CONTC/35109/2025	ADV.	2025-09-10	20-VERNACULAR CERTIFICATE NOT FURNISHED.
108	D- CRLREV/24095/2025	ABHISHEK MOHANTY	2025-09-10	CRLREV is not maintainable
109	D- ABLAPL/27865/2025	DEBADUTTA KANUNGO	2025-09-10	1.Paragraphs not mentioned in declaration of the affidavit. 2. Page no.13 not legible.
110	D- CRLMC/27131/2025	PRANAB KUMAR GHOSE	2025-09-10	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Page nos. 109 and 110 between one page not paginated. 2. Certified copy of annex-1 not filed.
111	D-WP(C)/36244/2025	SURYAKANTA DWIBEDI	2025-09-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
112	D- ABLAPL/27453/2025	BYOMAKESH TRIPATHY	2025-09-10	In Affidavit the sole Petitioner is swearing on behalf of others.
113	D- BLAPL/27502/2025	ASHIS KUMAR MISHRA	2025-09-10	1. C.Copy or Free Copy of Rejection order not filed. 2. Age and P.O. of the petitioner

				mentioned in the V. Nama do not tally with that of Cause Title.
114	D-BLAPL/27612/2025	GOPAL KRISHNA NAYAK	2025-09-10	Date of disp. of not mentioned in ref. certificate as per FIR details.
115	D-TRPCRL/27567/2025	PRAVAT KUMAR MOHANTY	2025-09-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED petitioner no 4 not proper executed
116	D-BLAPL/27607/2025	RUDRA NARAYAN PARIJA	2025-09-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Code no. not correct in assesment slip.2.p.s. no. not correct in synopsis.3.signnture of deponent not tally with affidavit.
117	D-CONTC/36014/2025	ADV.	2025-09-10	1. Page nos. 11 13 to 17 not legible
118	D-ABLAPL/27632/2025	RAMESH AGARWAL	2025-09-10	1. Date Chart not page marked. 2. Affidavit Point No.5 not correct. 3. Affidavit has not been sworn on behalf of all the Petitioners. 4. Title of Deponent and her husband mentioned in the Affidavit not tally with signature. 5. Prayer not proper. 6. Annexure 1 page 12 to 15 not legible.
119	D-CONTC/35782/2025	SANTOSH KUMAR DASH	2025-09-10	Signature of the Deponent Not Tally With affidavit as well as V.Nama
120	D-CONTC/34862/2025	PRANAB KUMAR GHOSE	2025-09-10	Reference certificate not furnished.
121	D-CMP/8969/2025	IN PERSON	2025-09-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED .Certified Copy Of Trial Court Order Not Filed .Certified Copy Of appellate Court Order Not Filed
122	D-BLAPL/27575/2025	JUGALA KISHORE PANDA	2025-09-10	Annexure-1 (pg. 11-14) not legible.
123	D-WP(C)/35921/2025	SIDHARTHA MISRA	2025-09-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.28 not neat.Age of petitioner no18 not mentioned in cause title.
124	D-BLAPL/27600/2025	SATYA NARAYAN MISHRA 4	2025-09-10	Date of c.copy of order not tally with Index.

125	D-ABLAPL/27535/2025	KSHIROD KUMAR ROUT	2025-09-10	1. Annexure- 1,2 and pagination of the same not reflected properly. 2. F.I.R copy (odia) not legible.
126	D-CONTC/35567/2025	DR. BINODA KUMAR MISHRA	2025-09-10	. Name of the petitioner and another not correctly furnished in Index and V.nama.
127	D-ABLAPL/27693/2025	LALATENDU SAMANTARAY	2025-09-10	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 17 not partial neat.
128	D-WP(C)/35919/2025	PRAFULLA KUMAR NAYAK	2025-09-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC. NOT FILED.
129	D-CRLMP/26882/2025	RAJENDRA NARAYAN ROUT	2025-09-10	. Subject Code incorrectly Mentioned
130	D-WP(C)/35955/2025	SURAJ MOHANTY	2025-09-10	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of annex.4 in index not tally with annex.4
131	D-ABLAPL/27585/2025	PRIYABRATA SENAPTI	2025-09-10	Petitioner nos 2 to 4 not signature in V>Nama.
132	D-CONTC/35004/2025	SUMITRA MOHANTY	2025-09-10	PAGE NO. 19 NOT AVAILABLE
133	D-CRLMC/27620/2025	PURNA CHANDRA DAS	2025-09-10	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 14-NOT PROPERLY INDEXED. Page marking not complete in index. Welfare fund of Rs. 50/- not paid.
134	D-CONTC/35269/2025	MADHUMITA PANDA	2025-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
135	D-BLAPL/27613/2025	UMA CHARAN MISHRA	2025-09-10	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO.10 NOT NEAT.
136	D-CRLA/27721/2025	SURYAKANTA DWIBEDI	2025-09-10	Put up for S.R. after redacting the names of relatives of the victim from the appeal memo
137	D-BLAPL/27762/2025	ANUPAM DASH	2025-09-10	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12 not partial neat.
138	D-CRLMC/27740/2025	SK. ZAFARULLA	2025-09-10	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. Signature of the petitioner no-2 not sign in the v.nama as per cause title.
139	D-BLAPL/27467/2025	BISWARANJAN DALAI	2025-09-10	15-ALL PAPERS NOT PROPERLY SIGNED. Page no. 15 not legible.
140	D-CRLMC/27262/2025	LAMBODOR ACHARI	2025-09-10	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. Page no.11 not neat and legible.2. Deficit court fee of Rs.10/- not paid on V.Nama.
141	D-CRLA/27406/2025	SASMITA NANDA	2025-09-10	1-Avrment taken in prayer of I.A.No.2450/2025 is wrong
142	D-ABLAPL/27534/2025	RAJENDRA KUMAR SAHU	2025-09-10	1-COURT FEE IS DEFICIENT. 1.Rs.6/- not paid in cause title. 2. Hologram of Rs. 50/- and Advocate Welfare Fees of Rs. 15/- not affixed in V.nama
143	D-BLAPL/27506/2025	ASHIS KUMAR MISHRA	2025-09-10	1.C.Copy or Free Copy of Rejection order not filed.
144	D-WP(C)/36207/2025	ATMAJIT MANMITH DAS	2025-09-10	14-NOT PROPERLY INDEXED. Date not mentioned in index in annexure-4 and 5.
145	D-BLAPL/27606/2025	GOPAL KRISHNA NAYAK	2025-09-10	Page mark not properly maintained in the index.
146	D-ABLAPL/27784/2025	SEJAL NAYAK	2025-09-10	1. Deponents Occupation not furnished in the affidavit
147	D-WP(C)/35787/2025	MANOJ KUMAR PANDA	2025-09-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 10 19 and 22 not neat.
148	D-ABLAPL/27581/2025	DEEPAK RANJAN PARIDA	2025-09-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
149	D-CRLREV/27615/2025	JAJATI KISHORE MOHANTY	2025-09-10	C. copy Annex -2 not filed, xerox copy filed. 2.Au fee payable Rs 8.80 /- paid 2/- deficit 6.80/- to be paid.
150	D-WA/36152/2025	SURYA PRATAP DEO	2025-09-10	petition copy of wpc no 23340/25 to be filed, further SR, GOOD GROUND AND BEING AGGRIEVED TO BE FURNISHED
151	D-CRLMC/26894/2025	SAPAN KUMAR LENKA	2025-09-10	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Occupation not furnished in affidavit. 2. Certified copy of annex-1 not filed. 3. Annexures are not page marked.
152	D-BLAPL/27574/2025	JUGALA KISHORE PANDA	2025-09-10	1. Page no 10 not legible 2. Fathers name of the petitioner mentioned in the cause title is not tally with Rejection order
153	D-CRLREV/26540/2025	BHABANI SHANKAR DASPARIDA	2025-09-10	Period of Delay 1349 delays,Limitation petition not filed 1.Page mark not correctly mentioned in Annexures as per Index.2.CRLMC mentioned instead ofCRLREV an affidavit in petition as well as I.A.s. 3.Good ground certificate not furnished.
154	D-CRLREV/26557/2025	DEBI PRASAD DHAL	2025-09-10	Period of Delay 1348 days delays, Limitation petition not filed. 1.Page mark not tally. petition as per Index and Page no 8 double page mark.2.Good ground certificate not furnished. 2CRLMCmentioned insteadof CRLREV in I. A. petitions.

155	D-CRLMP/27209/2025	SAILABALA JENA	2025-09-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. REFERENCE CERTIFICATE NOT FURNISHED CORRECTLY
156	D-WP(C)/35806/2025	ANANTA NARAYAN PATTANAYAK	2025-09-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Husband name not tally cause title and affidavit serial no-3.Page 34 not neat.
157	D-WP(C)/35989/2025	BIDYALOK MOHAPATRA	2025-09-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Annexure-3 not properly page marked in Index.2. Paragraph no. not correctly furnished on declaration.
158	D-ABLAPL/26720/2025	BHARAT BHUSAN ROUSTRAY	2025-09-10	1. Index page 1 not signed. 2. Date mentioned under Sl. No.2 of Date Chart not correct. 3. Age of the Petitioner in Cause Title not tally with Vakalatanama
159	D-WP(C)/35996/2025	BIBHUTI KESHARI BISWAL	2025-09-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
160	D-ABLAPL/27644/2025	PRATIK NAYAK	2025-09-10	In Affidavit declaration about number of paragraphs left blank.
161	D-WP(C)/35946/2025	RIMJHIMBALA PATI	2025-09-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) 1. Sl. nos. not properly mentioned in annexs and also index.
162	D-BLAPL/27576/2025	ARIJEET MISHRA	2025-09-10	Petitioner name mentioned in cause title does not tally with signature in V.nama.
163	D-CONTC/35289/2025	MADHUMITA PANDA	2025-09-10	Code NOT CORRECT
164	D-ABLAPL/27687/2025	SARADA PRASANNA SARANGI	2025-09-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the adv not mentioned capital letter in the v.nama.
165	D-WP(C)/36260/2025	DEBIDUTTA MOHAPATRA	2025-09-10	.Receipt Showing Serv.copy To Vigilance not Filed.
166	D-WP(C)/35973/2025	KUNAL KUMAR SWAIN	2025-09-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
167	D-CONTC/35174/2025	ADV.	2025-09-10	1. Name of the opp. party no.4 not mentioned in cause title
168	D-ABLAPL/27628/2025	MIHIR SAHOO	2025-09-10	Annexure 1 page 11 not annexed. Page 12 annexed twice.
169	D-WP(C)/35857/2025	SURJYANARAYAN SAHU	2025-09-10	14-NOT PROPERLY INDEXED. Anx-4 not paginated.
170	D-WP(C)/33673/2025	TAPAN MISHRA	2025-09-10	Address of opp. party not mentioned in cause title.

171	D-WP(C)/35983/2025	BHOJARAJ SETH	2025-09-10	1-COURT FEE IS DEFICIENT. D.C.fee of Rs.6/- to be paid in cause title.
172	D-CONTC/35155/2025	ADV.	2025-09-10	17-REFERENCE CERTIFICATE NOT FURNISHED.
173	D-BLAPL/27563/2025	CHITTA RANJAN SAHU	2025-09-10	1. F.I R date wrongly furnished in paragraph 2 of the application.
174	D-ABLAPL/27456/2025	BYOMAKESH TRIPATHY	2025-09-10	1. Prayer not proper. 2. In Affidavit sole Petitioner is swearing on behalf of others. 3. Annexure 1 page 14 not legible.
175	D-WP(C)/36176/2025	SANTOSH KUMAR MAHANTY	2025-09-10	1. Name of Father of the petitioner not furnished in the cause title.
176	D-WP(C)/36089/2025	JYOTI RANJAN KAR	2025-09-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 30 31 and 35 not neat.
177	D-BLAPL/27638/2025	PRASANTA KUMAR MOHANTY (2)	2025-09-10	1. Index not filed.
178	D-CRLMC/27645/2025	DIGAMBARA MISHRA	2025-09-10	30-OTHER DEFECT (IF ANY) Name of the petitioner not tally with cause title and C.Copy of F.I.R.
179	D-BLAPL/27712/2025	PRADEEP KUMAR PRADHAN	2025-09-10	1. In affidavit, Deponents occupation not furnished.
180	D-WP(C)/36384/2025	AVIJIT PATNAIK	2025-09-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
181	D-ABLAPL/27474/2025	SANGRAM KESHARI ROUT	2025-09-10	1. Year of GR Case mentioned in Subject matter of Cause Title and Para 1 not correct. 2. Declaration in the Affidavit not proper.
182	D-CRLMP/27318/2025	AMULYA RATNA PANDA	2025-09-10	1. Sl. no. 2 not correctly furnished in affidavit.
183	D-TRP(C)/36070/2025	SARADA PRASAD DASH	2025-09-10	.Subject Code incorrectly Mentioned
184	D-WP(C)/35907/2025	MADHAB LAL AGARWAL	2025-09-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
185	D-BLAPL/27491/2025	MOHAN BAG	2025-09-10	1. V. Nama not properly stamped.
186	D-WP(C)/35998/2025	BIBHUTI KESHARI BISWAL	2025-09-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Date of Letter dated 09.04.2025 under Annexure-2 does not tally with index.2. Paragraph no.not correctly furnished on declaration.
187	D-BLAPL/27635/2025	RABINDRANATH BARIK	2025-09-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.7 and 8 not filed.
188	D-WP(C)/35949/2025	PRAFULLA CHANDRA ACHARYA	2025-09-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.17 not neat

189	D- CONTC/35278/2025	ADV.	2025-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
190	D- CRLMP/27573/2025	DR. JITENDRA KUMAR LENKA	2025-09-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
191	D- BLAPL/27705/2025	PRAVASH CHANDRA JENA	2025-09-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
192	D- BLAPL/27500/2025	ASHIS KUMAR MISHRA	2025-09-10	1. C.Copy or Free Copy of rejection order not filed. 2. Age, father name,P.O. and Via as mentioned in V. Nama does not tally with that of cause Title
193	D- ABLAPL/27643/2025	AMITAV TRIPATHY	2025-09-10	1. Name of father of the Deponent mentioned in the Affidavit not correct. 2. Name of father of Pet No.3 left blank in the Vakalatanama and Address of the Petitioners not mentioned.
194	D- BLAPL/27451/2025	HEMANTA KUMAR MOHANTA	2025-09-10	Petitioner name not properly mentioned in cause title.
195	D-ARBA/34919/2025	SIDDHARTH SAHU	2025-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page nos. 211 to 214 225 to 244 and 247 not legible.
196	D-COA/34605/2025	DIGAMBARA MISHRA	2025-09-10	Put up for further S.R after filing C.Copy under A-5
197	D- BLAPL/27723/2025	BIJAYA KUMAR RAGADA	2025-09-10	Pagination of Annexure-1 and 2 not proper.
198	D-RSA/33811/2025	ANINDYA KUMAR MISHRA	2025-09-10	Period of Delay 01 day. Synopsis and Date Chart not accompanied
199	D- CRLMC/27583/2025	PARTHA SARATHI NAYAK , A.G.A	2025-09-10	1. Page nos. 16 and 18 not filed. 2. After page no.22 one page not paginated.
200	D-WP(C)/36009/2025	GOPINATH SETHI	2025-09-10	1-COURT FEE IS DEFICIENT. D.C.fee of 12/- to be paid in cause title.
201	D- BLAPL/27708/2025	MANGU NANDY	2025-09-10	Certified copy of Rejection order of Lower Court not filed.
202	D-WP(C)/35811/2025	SOURAV SUMAN BHUYAN	2025-09-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 39 40 47 49 51not neat.Serial no-4 in the I.A of the affidavit not correctly furnished.
203	D- ABLAPL/27455/2025	BYOMAKESH TRIPATHY	2025-09-10	Name of the Court mentioned in the top of Vakalatanama not correct.
204	D- BLAPL/27505/2025	ARUN KUMAR NAYAK	2025-09-10	1.The name of the petitioner mentioned in Cause Title does not tally with that of rejection order. 2. A. fee is deficient on rejection order.

205	D-WP(C)/36322/2025	PRABODHA CHANDRA NAYAK	2025-09-10	Page nos.196 and 197 not neat and legible.
206	D-WP(C)/35780/2025	FALGUNI RAJGURU MOHAPATRA	2025-09-10	30-OTHER DEFECT (IF ANY) Date of Photostat copy vide annx-2 not tally with Index.
207	D- BLAPL/27469/2025	SUSANTA SEKHAR MOHAPATRA	2025-09-10	Page no.14-15 not legible.
208	D-WP(C)/35971/2025	CHANDAN KUMAR SAHOO	2025-09-10	.Subject Code Not Furnished .
209	D- CONTC/35283/2025	MADHUMITA PANDA	2025-09-10	Code NOT CORRECT
210	D- BLAPL/27701/2025	GYANA RANJAN DHAN	2025-09-10	1.This case may be Registered as CRLMA
211	D-WP(C)/36125/2025	NITYANANDA BEHURIA	2025-09-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
212	D- ABLAPL/27604/2025	SRIKANTA PANDA	2025-09-10	Annexure 1 not attested and page 10 and 11 not legible.
213	D- CRLMC/27363/2025	TARA PRASAD MOHAPATRA	2025-09-10	1. Paragraph no. not correctly furnished on declaration in I.A.2. C.Copy of F.I.R.and Charge sheet to be filed

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 10-09-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CONTR/37/2022	CONTR/37/2022	M/S.MITHUN DAS, P.S.DAS	OTHERS. SECOND COPY OF PETN NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	CONTR/33/2022	CONTR/33/2022	JAYADEBA BEHERA, A. PATTNAIK	OTHERS. SECOND COPY OF PETN FILED IMCOMPLETELY (ANNEXURES NOT FILED) OTHERS. IN SECOND COPY OF CONTC PAGE NO 7 TO 11 NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	CONTR/45/2022	CONTR/45/2022	ADV	OTHERS. SECOND COPY OF PETN NOT FILED
4	CONTR/11/2022	CONTR/11/2022	M/S.DILLIP KU.MOHANTY, S.NAYAK, B.BEHERA	OTHERS. SECOND COPY OF PETN NOT FILED 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED